

Annexure 4

Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP: July 20, 2022; List of creditors as on: January 03, 2023

List of Unsecured Financial Creditors (other than Financial Creditors Belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues	amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt (MM/DD/YYYY)	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?					
1	Indian Overseas Bank	8/3/2022	1,072,347,216	1,072,347,216	Corporate Guarantee	-	No	0.55%	Nil	Nil	-	-
2	Barclays Bank PLC	8/3/2022	581,896,180	581,896,180	Bill Discounting	-	No	0.30%	Nil	Nil	-	-
3	APAC Financial Services Pvt Ltd	8/3/2022	178,500,000	174,790,440	Triparty Lease	174,790,440	No	0.09%	Nil	Nil	3,709,560	-
4	Punjab & Sindh Bank	8/3/2022	50,791,204	50,791,204	Bill Discounting	-	No	0.03%	Nil	Nil	-	-
5	CSB Bank Limited	8/3/2022	35,491,651	35,491,651	Bill Discounting	-	No	0.02%	Nil	Nil	-	0
6	DBS India Bank Limited	8/3/2022	958,484,572	958,484,572	Fund based and Non-Fund based	-	No	0.49%	Nil	Nil	-	-
7	Bank Of Maharashtra	8/3/2022	24,116,590	24,116,590	Fund based and Non-Fund based	-	No	0.01%	Nil	Nil	-	-
8	IndusInd Bank	8/3/2022	2,127,309,986	2,095,546,901	Fund based and Non-Fund based	-	No	1.08%	Nil	Nil	-	31,763,085
9	Central Bank of India	8/3/2022	7,942,977,467	7,942,977,467	Corporate Guarantee	5,223,574,630	No	4.09%	Nil	Nil	-	-
10	State Bank of India	8/3/2022	7,948,983,797	7,948,983,797	Corporate Guarantee	7,947,862,397	No	4.09%	Nil	Nil	-	-
11	IDBI Bank	8/3/2022	1,950,769,205	1,923,399,537	Corporate Guarantee	-	No	0.99%	Nil	Nil	27,369,668	-
12	Axis Bank Limited	8/3/2022	1,380,423,716	1,380,423,716	Corporate Guarantee	-	No	0.70%	Nil	Nil	-	-
13	Punjab National Bank	8/3/2022	62,904,130	61,331,397	Corporate Guarantee	-	No	0.03%	Nil	Nil	-	1,572,733
14	IDFC First Bank Limited	8/3/2022	667,278,541	635,939,481	Corporate Guarantee	667,278,541	No	0.33%	Nil	Nil	-	31,839,060
15	Aventus Finance Private Limited	8/18/2022	554,738,757	496,832,059	Triparty Lease	-	No	0.26%	Nil	Nil	-	57,906,698
16	Canara Bank	8/3/2022	11,274,476,351	4,648,507,441	Fund based and Non-Fund based	2,105,609,011	No	2.39%	Nil	Nil	6,532,513,836	93,455,074
17	Kotak Mahindra Bank Limited	8/3/2022	543,286,765	543,286,765	Fund based and Non-Fund based	543,286,765	No	0.28%	Nil	Nil	-	-
18	Centbank Financial Services Ltd	8/3/2022	6,711,130,724	6,711,130,724	NCDs	6,711,130,724	No	3.44%	Nil	Nil	-	-
19	Indian Bank	8/3/2022	855,651,955	855,651,955	Fund based and Other Expenses	854,824,412	No	0.44%	Nil	Nil	-	-
20	Axis Trustee Services Limited	8/3/2022	17,662,828,683	7,954,978,683	Triparty Lease	-	No	4.09%	Nil	Nil	4,707,850,000	-
21	Yes Bank Ltd	8/3/2022	136,716,864	136,716,864	Corporate Guarantee	-	No	0.07%	-	-	-	-
22	Vistra ITCL (India) Limited	8/3/2022	759,245	-	NCDs	2,237,536,216	No	0.00%	Nil	Nil	759,245	-
22	Bank of India	8/3/2022	2,237,536,216	2,237,536,216	Fund based	-	No	1.15%	Nil	Nil	-	-
Total			59,959,899,814	48,471,160,858		26,466,393,138		24.92%			11,272,202,309	216,536,650

Notes:

- This list presents claims received as on October 18, 2022, verified as on November 30, 2022, and remains subject to further verification and updation by RP in that regard
- This is not the final list of financial creditors; process of verification is still underway, basis which the above table shall be updated from time to time. In certain cases, requisite supporting documents have been sought and are awaited from the concerned claimants.
- Figures have been converted into INR from respective currency as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations") as amended from time to time.
- Principal amount has been verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other supporting documents as per requirements of the CIRP Regulations and the Code.
- Calculations for interest and penal interest not shared / not shared in excel: Interest on claim has been verified basis calculations received from creditors. However, process of verification of interest is still underway for creditors from whom calculations for interest and penal interest are awaited in excel.
- The abovementioned voting share has been computed on the basis of amounts verified as on date.